

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00534/2018**

Jabalpur, this Thursday, the 16<sup>th</sup> day of August, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Mahesh Malviya, S/o Babulal,  
A/a 60 yrs. R/o Ambedkar Ward,  
Cinema Talkies, Sohagpur,  
Distt.Hoshangabad (MP) 461001  
Mob. No. 7354827968

**-Applicant**

(By Advocate –**Shri Shivraj Kushwaha proxy counsel**  
**for Shri Narendra Sharma**)

**V e r s u s**

1.Union of India Through the Secretary,  
Ministry of Railway Department, New Delhi  
Pin code 110001

2. Divisional Railway Manager, Indira Market,  
Dist. Jabalpur (MP) 482001

3. Asstt. Circle Engineer, West Central Railway,  
Pipariya Dist. Hoshangabad (MP)-461001

**-Respondents**

(By Advocate –**Ms. Anjana Shrivastava proxy counsel**  
**for Shri A.S.Raizada**)

**O R D E R (ORAL)**

**By Navin Tandon, AM:-**

The applicant is working with the respondent department.  
He submits that there is another employee with the same name  
and father's name, and therefore, there have been some mistakes  
in the recovery which was to be made against the other  
employee has been made with the applicant.

2. He submits that he has made certain representations, the latest being dated 30.12.2015 (Page 18) of the Original Application which has not been decided.

3. Learned counsel for the applicant states that the applicant would be satisfied if a time bound direction be given to the respondents to decide the representation dated 30.12.2015 filed by the applicant.

4. Learned proxy counsel for the respondents submits that these are all very old things and time barred.

5. We have considered the matter. This Original Application is disposed off at the admission stage itself, without going into the merits of the case, with a direction to the competent authority of the respondents to consider and decide the representation dated 30.12.2015 of the applicant within a period of 60 days from the date of receipt of a certified copy of this order.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
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**(Navin Tandon)**  
**Administrative Member**